implemented through the State Governments/Union Territories. The components of the NMFP are (i) Technology Upgradation/Setting up/Modernization of Food Processing Units (ii) Cold Chain, Value Addition and Preservation Infrastructure for Non-Horticulture Products (iii) Setting-up/Modernisation of Abattoirs (w.e.f. 01.04.2014) (iv) Human Resource Development (v) Promotional Activities (vi) Creating Primary Processing Centres / Collection Centres in Rural Areas (vii) Modernisation of Meat Shops, and (viii) Reefer Vehicles. All the State/Union Territory Governments have been empowered to receive the applications, sanction and release grants-in-aid to the eligible beneficiaries under NMFP. State/Union Territory Governments also have the flexibility in identifying sectors for special focus and selection of locations of projects as well as beneficiaries to harness the potential of value addition by using locally grown raw material including fruits and vegetables for setting up food processing Industries.

(c) Government is implementing the Scheme for Quality Assurance, Codex Standards, Research and Development and Promotional Activities aimed at motivating the food processing industries for adopting internationally approved food safety and quality assurance mechanisms to become globally competitive. The scheme also aims at undertaking Research and Development for innovative products and processes to keep the industries abreast with latest technologies in Food Processing.

Realising targets for growth of food processing sector

1488. SHRI K.C. TYAGI:

SHRI DARSHAN SINGH YADAV:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the action-plan and strategy prepared by Government to realize the targets set for the growth of food processing sector;
 - (b) the total investment requirement for achieving the targets; and
- (c) the areas/sectors identified by covernment for the purpose including in Uttar Pradesh and Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) and (b) The Government has set up a Working Group on Food Processing Industries for Twelfth Five Year Plan which recommended Plan Allocation of ₹ 15304 crore for promotion and development of Food Processing sector during the Plan period. However, an allocation of ₹ 5990 crore has been made by the Planning Commission for the Twelfth Five Year Plan for various programmes of the Ministry of Food Processing Industries.

Written Answers to

(c) For promotion and development of food processing sector in the country, including Uttar Pradesh and Bihar, Government is implementing Central Sector Scheme for Development of Infrastructure for Food Processing having components of (a) Mega Food Parks (b) Integrated Cold Chain, Value Addition and Preservation Infrastructure and (c) Setting-up/Modernization of Abattoirs (subsumed in NMFP w.e.f. 01.04.2014); Scheme of Technology Upgradation/Establishment/Modernization of Food Processing Industries; Scheme for Quality Assurance, Codex Standards, Research and Development and Other Promotional Activities; Scheme for Human Resource Development and Scheme of Strengthening of Institutions.

Further, during the Twelfth Five Year Plan the Government has launched Centrally Sponsored Scheme of 'National Mission on Food Processing' (NMFP) which is being implemented through the State Governments/Union Territories including in the States of Uttar Pradesh and Bihar. The components of the NMFP are (i) Technology Upgradation/Setting Up/Modernization of Food Processing Units (ii) Cold Chain, Value Addition and Preservation Infrastructure for Non-Horticulture Products (iii) Settingup/ Modernisation of Abattoirs (w.e.f. 01.04.2014) (iv) Human Resource Development (v) Promotional Activities (vi) Creating Primary Processing Centres/Collection Centres in Rural Areas (vii) Modernisation of Meat Shops, and (viii) Reefer Vehicles. All the State/ Union Territory Governments including Uttar Pradesh and Bihar have been empowered to receive the applications, sanction and release grants-in-aid to the eligible beneficiaries under NMFP. State/Union Territory Governments also have the flexibility in identifying sectors for special focus and selection of locations of projects as well as beneficiaries to harness the potential of value addition by using locally grown raw material including fruits and vegetables for setting up food processing industries.

Promotion of FPIs

- 1489. SHRI DARSHAN SINGH YADAV: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) the number of projects for establishment/promotion of Food Processing Industries (FPI) sanctioned in the country;
 - the steps taken to oversee the waste management in such industries;
- (c) the number of research and development projects for the promotion of food processing industries sanctioned in the last four years, project-wise and State wise; and